

HIGH COURT OF JHARKHAND, RANCHI

OFFICE ORDER NO. 08 /APPTT.

RANCHI DATED THE 02ND JULY, 2020

In exercise of powers conferred under Rule 27 and 31 of the High Court of Jharkhand Rules, 2001 and in the interest of administration, Hon'ble the Chief Justice has been pleased to allocate/ reallocate the work/ duty to Assistant Registrar (Non-Judicial) as mentioned against his name in the Column 03, with effect immediate effect:-

Sl. No.	Name & Designation of the Officer	New allocation/ assignment	Remarks
01	02	03	04
1.	Sri Sumit Mitra, Assistant Registrar — X	Civil & Criminal Receiving Section	In addition to his own duty

Besides above, the concerned Assistant Registrar (Non-Judicial) will also look after the duty with regard to reading each and every Order/ Judgement passed by the Hon'ble Court and will take steps for its compliance pertaining to his concerned section.

Accordingly, all the Office Orders issued earlier in above regard stand modified to this extent only.

By order of the Court,
Sd/- Ambuj Nath
Registrar General

MEMO NO. /APPTT.

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Copy forwarded to the Office of Registrar General/ Registrar (Establishment) / Registrar (Administration) / Registrar (Vigilance)/ Member Secretary, SCMS/the C.P.C. /c/ P.P.S. /c to Hon'ble the Chief Justice/ All the Joint Registrars/ the Deputy Registrar (Protocol) /c/ All the Deputy Registrars/ In-Charge, P.As' Section/ All the Assistant Registrars including A.R.-cum-Court Officer/ In-Charge, Court Masters' Section/ All the Section Officers/ Stamp Reporter/ Oath Commissioner /c....., High Court of Jharkhand, Ranchi and Officers concerned for information and needful.

Sd/- Ambuj Nath
Registrar General

MEMO NO. 1904 /APPTT.

RANCHI DATED THE 02ND JULY, 2020

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Registrar General